NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

31. For HARI SHANKAR MANI Couns I for Coun

ORDER

Shri Hari Shankar Mani, Counsel for R3 to R6 present. Counsel for R9 called, but absent. No representation regarding counter by R9. Final opportunity is provided for filing counter by R9. Put up on 1/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)